

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **24.06.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 305/2026 For Stay IA No. 867/2026	Dinesh Kothari, Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors. Vs Rajalakshmi Varadarajan, Liquidator of JKS The Banyaan Pvt Ltd & Anr.	Mr. Pawan Jhabakh	
2.	Comp App (AT) (CH) (Ins) No. 309/2026 For Stay IA No. 874/2026 For Exemption IA No. 875/2026	Dr. Badri Prasad Vs Rajesh Ramnani, RP	Mr. Pawan Jhabakh	
3.	Comp App (AT) (CH) (Ins) No. 217/2026 For Stay IA No. 614/2026 For Exemption IA No. 615/2026	Prakash Oil Depot Vs G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited WITH	Ms. Tanushree Arvind	
4.	Comp App (AT) (CH) (Ins) No. 245/2026	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited	Mr. Jerin Asher Sojan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 306/2026 For Stay IA No. 869/2026 For Condone Delay IA No. 870/2026 (With Defects)	F. Robin Polymers Pvt Ltd Vs Royal Agency & 3 Ors.	Mr. K Gowtham Kumar	
6.	Comp App (AT) (CH) (Ins) No. 307/2026 For Stay IA No. 871/2026 (With Defects)	G Thiyagarajan Vs Aditya Birla Finance Limited, Rep by its Authorized Rep, Sujit Ganesh & Anr.	Mr. S Satish	Mr. Abhishek Jenasenan For Caveator

7.	Comp App (AT) (CH) (Ins) No. 308/2026 For Condone Delay IA No. 872/2026 For Stay IA No. 873/2026 (With Defects)	Gopalakrishna NN & 4 Ors Vs Ashok Kriplani Erst. RP, Dreamz Infra India Limited & Anr.	Mr. Harshal Joshi	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors.	Mr. Gautam S Raman	
9.	Comp App (AT) (CH) (Ins) No. 661/2025 To Dispense with IA No. 1843/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd WITH	Mr. Ralph V Manohar	Mr. Ravi Rajagopalan
10.	IA No. 777/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharria Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
11.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased), Erst. Liquidator, Kadevi Industries Ltd & Anr	Mr. D Narendar Naik	Mr. Bendi Raviteja R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M Gopal Vs Ganga Reddy & 2 Ors WITH	Mr. MVV Ramana	
13.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Sri Gopal Muniyappa & Anr. Vs Ganga Reddy	Mr. MVV Ramana	

14.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
15.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Techs Ltd & 2 Ors Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr. R Imayavaramban
16.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2
17.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
18.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
19.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
20.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	

21.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
22.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
23.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
24.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
25.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5
26.	Comp App (AT) (CH) No. 155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. A Nagaraj Kumar R1
27.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar
28.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2
29.	Comp App (AT) (CH) (Ins) No. 335/2025 For Additional Docs IA No. 1018/2025	IRP Infra Tech Pvt Ltd Vs Devi Engineering and Constructions Pvt Ltd	Mr. Y Suryanarayana	Ms. Anandha Lakshmi
30.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	

31.	Comp App (AT) (CH) (Ins) No. 517/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
32.	Comp App (AT) (CH) (Ins) No. 591/2025 For Stay IA No. 1668/2025	Rajkumar Mani Suspended Director of Disha Infraspce Solutions Pvt Ltd Vs Northern Arc Capital Ltd & Anr.	Mr. K Gaurav Kumar	
33.	Comp App (AT) (CH) No. 01/2026 (With Defects)	Suryachandra Properties and Developers Pvt Ltd Vs Registrar of Companies, Kerala	Mr. Byju K, PCS	
34.	Comp App (AT) (CH) (Ins) No. 132/2026 To dispense with IA No. 398/2026 For Stay IA No. 399/2026	Sundaram Home Finance Ltd Vs Aneetha Subramaniam, RP of Call Express Constructions Pvt Ltd	Mr.S Sathiyarayanan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan
36.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
37.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 Mr. Akash Srivastava R4
38.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan

39.	Comp App (AT) (CH) (Ins) No. 226/2023 For Direction IA No. 26/2026	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	
40.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3
41.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt Ltd	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda & 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in